

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5366
ANSWERED ON:09.05.2012
PROBLEMS RELATED TO COAL
Virendra Kumar Shri

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any proposal to resolve the problems related with coal industry;
- (b) if so, whether the cases of PL/ML of coal block in various coal regions are pending with the Government;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government is contemplating to take any steps for resolving it expeditiously;
- (e) if so, the details thereof and the time by which all the pending cases is likely to be cleared; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): The Government is committed to resolve any problem related to Coal Industry within the legal framework.
- (b) to (d): PL/ML are granted by the State Government concerned with prior approval of the Central Government in appropriate cases. The issues related to the above are resolved by the State Governments concerned.
- (e) & (f): Under the provisions of the Mines and Minerals (Development and Regulation) Act, 1957, no time frame is provided for processing the mining lease applications by the State Governments.